

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.139 & 140
CP 19 of 2020

Order under Section 241-242 Co.Act,2013

IN THE MATTER OF:

SBI Funds Management Pvt Ltd
V/s
Manpasand Beverages Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..02/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Petitioner : None
For the Respondent : Adv. Mr. Jaimin R Dave

ORDER

Learned Counsel for the Respondent submitted that the Hon'ble Supreme Court passed an order of status quo to be maintained, hence, matter stands adjourned to 09.05.2022.



**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**



**MADAN B GOSAVI
MEMBER (JUDICIAL)**